

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

41(ND)/2012

IN THE MATTER OF:

M/s. Adore Infrasmith Pvt. Ltd. & Ors.

.....Petitioners

SECTION : UNDER SECTION 397/398

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Krishnendu Dutta, Mr. Vivek Malik & Mr. Dhawal Jain,
Advocates

For the Respondent(s) : Mr. Sidhant Virmani, Advocate for Respondent Nos. 1, 4 & 5

ORDER

On behalf of the respondent requests for adjournment has been made on the ground that the arguing counsel is not available.

List for further consideration on 09.10.2017.



(CHIEF JUSTICE M.M. KUMAR)



(DEEPA KRISHAN)

(MEMBER TECHNICAL)

05.09.2017

Vineet